

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2445
ANSWERED ON 06/08/2024**

PMAY-G IN PUNJAB

2445 DR. RAJ KUMAR CHABBEWAL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of total funds spent on the Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) since its inception;**
- (b) the number of homes allotted to beneficiaries in Punjab under PMAY-G since its inception;**
- (c) the number of applications that are currently pending under PMAY-G; and**
- (d) the total amount of funds allocated to the PMAY-G that could not be utilized within the timeframe?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a): The Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) w.e.f. 1st April, 2016 to provide assistance to eligible rural households for construction of 2.95 crore Pucca houses with basic amenities to achieve the objective of "Housing For All" in rural areas by 2024. Till date under PMAY-G, an amount of Rs. 2,22,688.63 crores has been released as Central share to the State/UTs. The total funds utilized by the states/UTs is Rs. 3,37,601 crore including state share since inception of the scheme.

(b): The number of houses targeted, sanctioned and completed under PMAY-G since its inception to date in the State of Punjab is as follows:

Target allocated by the Ministry	Houses Sanctioned by the State	Houses Completed
39,689	39,619	38,406

(c): The identification of beneficiaries under PMAY-G is based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC) 2011. These criteria are applied on SECC 2011 database and a system generated priority list of households from the database is deliberated upon in Gram Sabha meetings. After due verification by the Gram Sabhas and completion of Appellate Process, Gram panchayat-wise Permanent Wait List (PWL) is prepared. Thereafter, Awaas+ survey was conducted during January 2018 to March 2019 to identify those beneficiaries who though were eligible for inclusion in PWL, but claimed to be left out from the SECC 2011. In this exercise, the States/UTs had uploaded details of additional households, which were also subjected to Gram Sabha verification and Appellate Process as explained above.

The entire target of 2.95 crore has been allocated to the states/UTs. Out of this, all houses have been sanctioned to the beneficiaries by the States/UTs and 2.64 crore houses have been completed as on 1.08.2024.

(d): Under PMAY-G, the central share of Rs. 13594 crore could not be released to the states owing to less utilization of funds in the states, delay in release of central and state shares, etc.
